

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/2020/1964/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mallika Dutta,
Member,
MACT, Kamrup, Amingaon

Dated the 5th April, 2021.

Sub: Child Care Leave.

Ref:- Your Letter No. MACT/K-A/153/2021 dated 01.04.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted Child Care Leave for fifty (50) days w.e.f. 17.04.2021 to 05.06.2021, as prayed for. Further, you have been asked to hand over charge of your Court and office to District & Sessions Judge, Kamrup, Amingaon and in his absence to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/2020/1965/A, dated 5.4.2021
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati,. Application in prescribed format and along with the birth certificate of the son is sent herewith for your information and necessary action.
2. ✓ The Project manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)
R/S